

IN THE HIGH COURT OF
ORISSA, CUTTACK

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Report on :30-06-2025

Date : 30.06.2025

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	49918/2025	30.06.2025	BLAPL-5760/2025	SRINIBASH MOHANTY	C.O.		Order Dtd. 2025-06-25		(Seat No-)
2	49919/2025	30.06.2025	WP (C) - 17131/2025	B SAMAL	C.O.		Order Dtd. 2025-06-25	WRIT BRANCH-3	(Seat No-12)
3	49921/2025	30.06.2025	CMP-1349/2023	L. SAHOO	C.O.		Order Dtd. 2025-06-26	WRIT BRANCH-2	(Seat No-6)
4	49922/2025	30.06.2025	ABLAPL-7253/2025	S.S.BISWAL	C.O.		Order Dtd. 2025-06-25		(Seat No-6)
5	49923/2025	30.06.2025	ABLAPL-7354/2025	D.K.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-08-12	BAIL-1	(Seat No-5)
6	49924/2025	30.06.2025	CMP-1349/2023	L. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-26	WRIT BRANCH-2	(Seat No-6)
7	49925/2025	30.06.2025	ABLAPL-7195/2025	K.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-08-12		(Seat No-6)
8	49926/2025	30.06.2025	ABLAPL-7223/2025	S.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-08-13	BAIL-1	(Seat No-1)
9	49927/2025	30.06.2025	ABLAPL-7224/2025	R.K.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-1)
10	49928/2025	30.06.2025	RSA-209/2023	S. MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2025-06-25	SECOND APPEAL	(Seat No-6)
11	49929/2025	30.06.2025	ABLAPL-7233/2025	S.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-08-13		(Seat No-6)
12	49930/2025	30.06.2025	RSA-347/2017	S. MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2025-06-26	SECOND APPEAL	(Seat No-3)
13	49931/2025	30.06.2025	ABLAPL-4277/2025	C.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-06-25		(Seat No-3)
14	49932/2025	30.06.2025	ABLAPL-4269/2025	G.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-08-12		(Seat No-3)

15	49933/2025	30.06.2025	ABLAPL-4195/2025	J.KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-1	(Seat No-3)
16	49934/2025	30.06.2025	ABLAPL-4177/2025	P.R.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-07-15		(Seat No-3)
17	49935/2025	30.06.2025	ABLAPL-2151/2025	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-3)
18	49936/2025	30.06.2025	ABLAPL-10889/2024	M.D.BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-3)
19	49937/2025	30.06.2025	ABLAPL-6729/2025	B.P.TUNGA	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-3)
20	49939/2025	30.06.2025	ABLAPL-7194/2025	G.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-08-12		(Seat No-3)
21	49940/2025	30.06.2025	ABLAPL-7196/2025	J.KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-08-12		(Seat No-3)
22	49941/2025	30.06.2025	WP (C) - 15481/2025	D. K. JENA	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-3)
23	49942/2025	30.06.2025	ABLAPL-7199/2025	M.K.PATI	C.O.	COURT NO. 17	Order Dtd. 2025-07-07	BAIL-1	(Seat No-2)
24	49943/2025	30.06.2025	WP (C) - 10280/2025	M. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	WRIT BRANCH-1	(Seat No-30)
25	49944/2025	30.06.2025	ABLAPL-7204/2025	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-1	(Seat No-15)
26	49945/2025	30.06.2025	ABLAPL-7205/2025	M.D.BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-08-13	BAIL-1	(Seat No-4)
27	49946/2025	30.06.2025	ABLAPL-7216/2025	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-08-13	BAIL-1	(Seat No-4)
28	49947/2025	30.06.2025	ABLAPL-8113/2020	P. K. PAL	C.O.	COURT NO. 7	Order Dtd. 2025-06-25	CRIMINAL MISC	(Seat No-14)
29	49948/2025	30.06.2025	ABLAPL-7225/2025	R.K.SUNA	C.O.	COURT NO. 7	Order Dtd. 2025-06-25	BAIL-2	(Seat No-12)
30	49950/2025	30.06.2025	ABLAPL-7227/2025	M.K.PATI	C.O.	COURT NO. 7	Order Dtd. 2025-06-25		(Seat No-12)
31	49951/2025	30.06.2025	ABLAPL-15122/2021	R. K. SAHU	C.O.	COURT NO. 7	Order Dtd. 2025-06-26	BAIL-2	(Seat No-11)
32	49952/2025	30.06.2025	ABLAPL-7229/2025	B.K.PARDHI	C.O.	COURT NO. 7	Order Dtd. 2025-06-25		(Seat No-11)

33	49953/2025	30.06.2025	ABLAPL-19495/2019	S. DASH	C.O.	COURT NO. 7	Order Dtd. 2025-06-25	BAIL-2	(Seat No-12)
34	49954/2025	30.06.2025	ABLAPL-7239/2025	M.MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2025-06-25		(Seat No-12)
35	49955/2025	30.06.2025	ABLAPL-7241/2025	M.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-08-13		(Seat No-12)
36	49956/2025	30.06.2025	WP (C) - 266/2025	M. K. PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	WRIT BRANCH-7	(Seat No-18)
37	49958/2025	30.06.2025	ABLAPL-7245/2025	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-18)
38	49959/2025	30.06.2025	WA-408/2025	R. K. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-06-18		(Seat No-18)
39	49960/2025	30.06.2025	ABLAPL-7246/2025	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-18)
40	49961/2025	30.06.2025	ABLAPL-7252/2025	M.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-18)
41	49962/2025	30.06.2025	BLAPL-5767/2025	D.K.SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-2	(Seat No-7)
42	49964/2025	30.06.2025	BLAPL-5700/2025	A.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-7)
43	49965/2025	30.06.2025	ABLAPL-7139/2025	M.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-7)
44	49967/2025	30.06.2025	ABLAPL-7137/2025	K.K.NATH	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	BAIL-2	(Seat No-17)
45	49968/2025	30.06.2025	BLAPL-5735/2025	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-1	(Seat No-1)
46	49969/2025	30.06.2025	BLAPL-11806/2024	R.K.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-1)
47	49970/2025	30.06.2025	BLAPL-445/2025	B.K.PARDHI	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-1)
48	49971/2025	30.06.2025	ABLAPL-5477/2025	R.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-05-13		(Seat No-1)
49	49973/2025	30.06.2025	ABLAPL-7119/2025	B.K.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-08-04	BAIL-1	(Seat No-2)
50	49974/2025	30.06.2025	ABLAPL-7122/2025	B.TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	BAIL-2	(Seat No-17)

51	49975/2025	30.06.2025	ABLAPL-6336/2025	P.K.DASH	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	BAIL-1	(Seat No-5)
52	49977/2025	30.06.2025	ABLAPL-5914/2025	D.P.DASH	C.O.	COURT NO. 17	Order Dtd. 2025-05-23	BAIL-2	(Seat No-16)
53	49979/2025	30.06.2025	ABLAPL-7128/2025	K.C.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-08-11		(Seat No-16)
54	49980/2025	30.06.2025	ABLAPL-2050/2025	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-27		(Seat No-16)
55	49981/2025	30.06.2025	ABLAPL-6486/2025	P.R.PARIDA	C.O.	COURT NO. 17			(Seat No-16)
56	49984/2025	30.06.2025	ABLAPL-2037/2025	S.C.BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-24	BAIL-2	(Seat No-17)
57	49985/2025	30.06.2025	CRLMC-2210/2025	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-17)
58	49986/2025	30.06.2025	CRLMC-1558/2025	B B ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-06-26 Judgement Dtd. 2025-06-26,	CRIMINAL MISC	(Seat No-6)
59	49987/2025	30.06.2025	ABLAPL-5810/2025	D.P.DASH	C.O.	COURT NO. 17	Order Dtd. 2025-05-23	BAIL-2	(Seat No-9)
60	49990/2025	30.06.2025	BLAPL-5710/2025	BIRAJA PRASAD NANDA	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	BAIL-2	(Seat No-10)
61	49992/2025	30.06.2025	ABLAPL-5690/2025	A.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-05-20		(Seat No-10)
62	49993/2025	30.06.2025	ABLAPL-7086/2025	C R SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-08-11	BAIL-1	(Seat No-5)
63	49994/2025	30.06.2025	ABLAPL-7120/2025	R.K.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-5)
64	49995/2025	30.06.2025	BLAPL-5435/2025	B B ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-2	(Seat No-8)
65	49997/2025	30.06.2025	ABLAPL-7118/2025	B.TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	BAIL-2	(Seat No-17)
66	49998/2025	30.06.2025	ABLAPL-4197/2025	JUGALA KISHORE PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-07-22	BAIL-1	(Seat No-2)
67	49999/2025	30.06.2025	BLAPL-5752/2025	R.K.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-2	(Seat No-12)
68	50000/2025	30.06.2025	BLAPL-	G.JAYSINGH	C.O.	COURT	Order Dtd.		(Seat

			5727/2025			NO. 17	2025-06-25		No- 12)
69	50002/2025	30.06.2025	BLAPL- 5764/2025	B.R.SENAPATI	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No- 12)
70	50005/2025	30.06.2025	ABLAPL- 7176/2025	R R NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-08-05		(Seat No- 12)
71	50007/2025	30.06.2025	BLAPL- 1650/2025	G.R.PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-2	(Seat No-7)
72	50008/2025	30.06.2025	ABLAPL- 7244/2025	R R NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-7)
73	50009/2025	30.06.2025	ABLAPL- 6138/2025	BIRAJA PRASAD NANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10		(Seat No-7)
74	50012/2025	30.06.2025	BLAPL- 5706/2025	ANIL SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24		(Seat No-7)
75	50013/2025	30.06.2025	BLAPL- 5732/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-25	BAIL-2	(Seat No- 12)
76	50014/2025	30.06.2025	BLAPL- 5205/2025	J.KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-25		(Seat No- 12)
77	50016/2025	30.06.2025	ABLAPL- 14122/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16		(Seat No- 12)
78	50017/2025	30.06.2025	ABLAPL- 7078/2025	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24	BAIL-2	(Seat No-8)
79	50018/2025	30.06.2025	BLAPL- 300/2025	N.K.SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-25		(Seat No-8)
80	50020/2025	30.06.2025	ABLAPL- 7161/2025	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24	BAIL-1	(Seat No-2)
81	50021/2025	30.06.2025	BLAPL- 5782/2025	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-25		(Seat No-2)
82	50022/2025	30.06.2025	ABLAPL- 7096/2025	ASHOK KUMAR RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24		(Seat No-2)
83	50024/2025	30.06.2025	ABLAPL- 7060/2025	M D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24	BAIL-2	(Seat No- 16)
84	50025/2025	30.06.2025	BLAPL- 5716/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24		(Seat No- 16)
85	50026/2025	30.06.2025	ABLAPL- 7056/2025	M D BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-08-06		(Seat No- 16)

86	50027/2025	30.06.2025	BLAPL-5707/2025	R.K.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-16)
87	50029/2025	30.06.2025	ABLAPL-5836/2025	K C PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-07-22		(Seat No-16)
88	50030/2025	30.06.2025	BLAPL-5711/2025	S.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-16)
89	50031/2025	30.06.2025	ABLAPL-7178/2025	SAROJ KUMAR PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	BAIL-2	(Seat No-18)
90	50033/2025	30.06.2025	ABLAPL-7164/2025	L K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-18)
91	50034/2025	30.06.2025	BLAPL-5717/2025	R.SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-18)
92	50035/2025	30.06.2025	ABLAPL-7159/2025	P K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-18)
93	50038/2025	30.06.2025	ABLAPL-2039/2024	M.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-03-11	BAIL-2	(Seat No-7)
94	50040/2025	30.06.2025	WP (C) - 16771/2025	R C BHOI	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-7)
95	50041/2025	30.06.2025	ABLAPL-7237/2025	M.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-1	(Seat No-1)
96	50043/2025	30.06.2025	ABLAPL-7250/2025	B.R.SENAPATI	C.O.	COURT NO. 17	Order Dtd. 2025-08-12	BAIL-1	(Seat No-3)
97	50044/2025	30.06.2025	WP (C) - 16819/2025	G. R. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	WRIT BRANCH-8	(Seat No-39)
98	50046/2025	30.06.2025	ABLAPL-7282/2025	A.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-08-12		(Seat No-39)
99	50048/2025	30.06.2025	ABLAPL-5889/2025	B.RANA	C.O.	COURT NO. 17	Order Dtd. 2025-05-23		(Seat No-39)
100	50049/2025	30.06.2025	WP (C) - 16956/2025	P. K. ROUSTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-39)
101	50050/2025	30.06.2025	ABLAPL-2031/2025	B.RANA	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	BAIL-1	(Seat No-3)
102	50052/2025	30.06.2025	ABLAPL-7296/2025	S.K.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-06-26		(Seat No-3)
103	50055/2025	30.06.2025	ABLAPL-4068/2025	S.K.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-04-11		(Seat No-3)

104	50058/2025	30.06.2025	ABLAPL-7292/2025	S.C.BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-08-06		(Seat No-3)
105	50061/2025	30.06.2025	ABLAPL-7157/2025	M K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-08-06		(Seat No-3)
106	50062/2025	30.06.2025	ABLAPL-4360/2025	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-26	BAIL-1	(Seat No-4)
107	50064/2025	30.06.2025	ABLAPL-7095/2025	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-4)
108	50066/2025	30.06.2025	ABLAPL-7287/2025	M.R.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-26		(Seat No-4)
109	50069/2025	30.06.2025	ABLAPL-7092/2025	SATYAPRIYA SAMANTA	C.O.	COURT NO. 17	Order Dtd. 2025-07-04		(Seat No-4)
110	50071/2025	30.06.2025	ABLAPL-7278/2025	S.BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-08-13		(Seat No-4)
111	50072/2025	30.06.2025	ABLAPL-7091/2025	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	BAIL-2	(Seat No-12)
112	50075/2025	30.06.2025	ABLAPL-7087/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-12)
113	50077/2025	30.06.2025	ABLAPL-7061/2025	PANCHANAN PANIGRAHI	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	BAIL-2	(Seat No-12)
114	50079/2025	30.06.2025	ABLAPL-7275/2025	S.BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-08-13		(Seat No-12)
115	50080/2025	30.06.2025	ABLAPL-7059/2025	N K ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-12)
116	50083/2025	30.06.2025	ABLAPL-7053/2025	P K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	BAIL-2	(Seat No-16)
117	50084/2025	30.06.2025	ABLAPL-7183/2025	D.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-16)
118	50087/2025	30.06.2025	ABLAPL-7052/2025	L K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	BAIL-2	(Seat No-12)
119	50088/2025	30.06.2025	ABLAPL-7155/2025	G.JAYSINGH	C.O.	COURT NO. 17	Order Dtd. 2025-06-26		(Seat No-12)
120	50089/2025	30.06.2025	ABLAPL-2078/2025	JYOTIRANJAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-08-11	BAIL-2	(Seat No-17)
121	50092/2025	30.06.2025	ABLAPL-2045/2024	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-03-11	BAIL-2	(Seat No-10)

122	50093/2025	30.06.2025	ABLAPL-464/2025	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-10)
123	50094/2025	30.06.2025	ABLAPL-7081/2025	N K ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-08-11	BAIL-2	(Seat No-8)
124	50095/2025	30.06.2025	ABLAPL-7297/2025	K.C.RATH	C.O.	COURT NO. 17	Order Dtd. 2025-08-12	BAIL-1	(Seat No-3)
125	50096/2025	30.06.2025	ABLAPL-5672/2025	B K DAS	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-3)
126	50097/2025	30.06.2025	ABLAPL-7189/2025	MANOJ KUMAR MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-3)
127	50098/2025	30.06.2025	ABLAPL-385/2025	B.B.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-06-26		(Seat No-3)
128	50099/2025	30.06.2025	ABLAPL-3219/2025	SOMNATH BARDHAN	C.O.	COURT NO. 17	Order Dtd. 2025-06-26		(Seat No-3)
129	50100/2025	30.06.2025	ABLAPL-2057/2025	A..K.RANA	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-3)
130	50101/2025	30.06.2025	ABLAPL-4326/2025	B K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-06-26	BAIL-2	(Seat No-8)
131	50102/2025	30.06.2025	ABLAPL-7298/2025	BISWAJIT SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-26		(Seat No-8)
132	50104/2025	30.06.2025	ABLAPL-2893/2025	G.R.PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-20 Judgement Dtd. 2025-03-20,		(Seat No-8)
133	50105/2025	30.06.2025	ABLAPL-7267/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-08-13	BAIL-2	(Seat No-18)
134	50106/2025	30.06.2025	ABLAPL-7268/2025	S BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-06-26	BAIL-1	(Seat No-13)
135	50107/2025	30.06.2025	ABLAPL-6911/2025	B.B.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-06-26		(Seat No-13)
136	50108/2025	30.06.2025	ABLAPL-7284/2025	RABINDRA NATH PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-06-26		(Seat No-13)
137	50109/2025	30.06.2025	ABLAPL-7158/2025	G.R.PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-26	BAIL-1	(Seat No-2)
138	50110/2025	30.06.2025	ABLAPL-7285/2025	BRAHMANANDA SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-26		(Seat No-2)
139	50111/2025	30.06.2025	CRLREV-	BALARAM SINGH	C.O.	COURT	Order Dtd.		(Seat

			140/2025			NO. 17	2025-06-26		No-2)
140	50112/2025	30.06.2025	ABLAPL- 4630/2025	SATYAJIT DAS	C.O.	COURT NO. 17	Order Dtd. 2025-06-26		(Seat No-2)
141	50113/2025	30.06.2025	CRLMP- 343/2025	S N GAYA	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-2)
142	50114/2025	30.06.2025	TRP (C) - 108/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-2)
143	50115/2025	30.06.2025	ABLAPL- 5838/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-2)
144	50116/2025	30.06.2025	ABLAPL- 5842/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-2)
145	50117/2025	30.06.2025	ABLAPL- 5681/2025	A PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-06-26	BAIL-2	(Seat No-9)
146	50118/2025	30.06.2025	ABLAPL- 7167/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-9)
147	50119/2025	30.06.2025	ABLAPL- 6173/2025	MK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-1	(Seat No-1)
148	50120/2025	30.06.2025	BLAPL- 4874/2024	SK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23		(Seat No-1)
149	50121/2025	30.06.2025	ABLAPL- 7181/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24		(Seat No-1)
150	50122/2025	30.06.2025	ABLAPL- 7243/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-25		(Seat No-1)
151	50124/2025	30.06.2025	ABLAPL- 7220/2025	S N GAYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-25	BAIL-1	(Seat No- 14)
152	50125/2025	30.06.2025	ABLAPL- 7261/2025	S N GAYA	C.O.	COURT NO. 17	Order Dtd. 2025-08-13		(Seat No- 14)
153	50126/2025	30.06.2025	ABLAPL- 7130/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	BAIL-1	(Seat No- 13)
154	50127/2025	30.06.2025	ABLAPL- 7126/2025	P K DAS	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No- 13)
155	50129/2025	30.06.2025	ABLAPL- 7089/2025	P K DAS	C.O.	COURT NO. 17	Order Dtd. 2025-08-11		(Seat No- 13)
156	50130/2025	30.06.2025	ABLAPL- 7057/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No- 13)

157	50131/2025	30.06.2025	ABLAPL-4070/2025	A K PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-13)
158	50132/2025	30.06.2025	ABLAPL-7277/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 17	Order Dtd. 2025-08-13	BAIL-1	(Seat No-2)
159	50133/2025	30.06.2025	ABLAPL-2647/2025	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-2)
160	50134/2025	30.06.2025	ABLAPL-7084/2025	RANJAN KUMAR NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	BAIL-2	(Seat No-16)
161	50135/2025	30.06.2025	ABLAPL-7084/2025	RANJAN KUMAR NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	BAIL-2	(Seat No-16)
162	50142/2025	30.06.2025	WP (C) - 11592/2025	K K NATH	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	WRIT BRANCH-2	(Seat No-8)
163	50144/2025	30.06.2025	WP (C) - 11616/2025	K K NATH	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	WRIT BRANCH-4	(Seat No-37)
164	50145/2025	30.06.2025	WP (C) - 8822/2015	D K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-11-05	WRIT BRANCH-4	(Seat No-46)
165	50146/2025	30.06.2025	WP (C) - 13761/2020	S K RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-24	WRIT BRANCH-8	(Seat No-41)
166	50147/2025	30.06.2025	WP (C) - 11583/2025	K K NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-25	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
167	50159/2025	30.06.2025	CRLA-1237/2022	R K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-07-28	CRIMINAL APPEAL	(Seat No-7)
168	50161/2025	30.06.2025	WP (C) - 11624/2025	K K NATH	C.O.	COURT NO. 12	Order Dtd. 2025-06-25	WRIT BRANCH-5	(Seat No-21)
169	50163/2025	30.06.2025	WP (C) - 11627/2025	K K NATH	C.O.	COURT NO. 12	Order Dtd. 2025-06-25		(Seat No-21)
170	50165/2025	30.06.2025	WP (C) - 11578/2025	K K NATH	C.O.	COURT NO. 12	Order Dtd. 2025-06-25		(Seat No-21)
171	50167/2025	30.06.2025	WP (C) - 11581/2025	K K NATH	C.O.	COURT NO. 12	Order Dtd. 2025-06-25		(Seat No-21)
172	50178/2025	30.06.2025	MACA-769/2022	J DEHURY	C.O.	COURT NO. 12	Order Dtd. 2025-06-25	MISC. APPEAL SEC.	(Seat No-4)
173	50179/2025	30.06.2025	MACA-769/2022	S SWAIN	C.O.	COURT NO. 12	Order Dtd. 2025-06-25	MISC. APPEAL SEC.	(Seat No-4)
174	50180/2025	30.06.2025	MACA-52/2024	S SWAIN	C.O.	COURT NO.	Order Dtd. 2025-06-26	MISC. APPEAL	(Seat No-7)

						12		SEC.	
175	50182/2025	30.06.2025	WP (C) - 17198/2025	K. PARIDA	C.O.	COURT NO. 12		WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 107)
176	50183/2025	30.06.2025	WP (C) - 16634/2025	A.K.MISHRA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No-3)
177	50184/2025	30.06.2025	BLAPL- 5492/2025	AK ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-06-26		(Seat No-3)
178	50185/2025	30.06.2025	WP (C) - 16996/2025	K. PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	WRIT BRANCH-2	(Seat No-7)
179	50186/2025	30.06.2025	BLAPL- 5448/2025	G SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-06-26		(Seat No-7)
180	50187/2025	30.06.2025	BLAPL- 5433/2025	G SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-06-26		(Seat No-7)
181	50188/2025	30.06.2025	WP (C) - 16435/2025	K. PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	WRIT BRANCH-8	(Seat No- 42)
182	50189/2025	30.06.2025	BLAPL- 12679/2024	G SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-06-26		(Seat No- 42)
183	50190/2025	30.06.2025	WP (C) - 16442/2025	K. PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 112)
184	50191/2025	30.06.2025	BLAPL- 12731/2024	C SAHU	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	BAIL-1	(Seat No- 14)
185	50192/2025	30.06.2025	WP (C) - 16444/2025	K. PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 112)
186	50193/2025	30.06.2025	BLAPL- 5439/2025	AK MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-06-26		(Seat No- 112)
187	50194/2025	30.06.2025	MACA- 3/2024	P K LENKA	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	MISC. APPEAL SEC.	(Seat No-7)
188	50195/2025	30.06.2025	MACA- 841/2023	S R OJHA	C.O.	COURT NO. 25	Order Dtd. 2025-06-24	MISC. APPEAL SEC.	(Seat No-7)
189	50196/2025	30.06.2025	BLAPL- 1598/2025	PK BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	BAIL-1	(Seat No- 14)
190	50197/2025	30.06.2025	WP (C) - 16476/2025	K. PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-06-26		(Seat No- 14)
191	50198/2025	30.06.2025	MACA- 618/2023	J DEHURY	C.O.	COURT NO.	Order Dtd. 2025-06-26	MISC. APPEAL	(Seat No-6)

						25		SEC.	
192	50199/2025	30.06.2025	BLAPL-4805/2025	RK MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	BAIL-2	(Seat No-16)
193	50200/2025	30.06.2025	MACA-618/2023	S K SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	MISC. APPEAL SEC.	(Seat No-6)
194	50202/2025	30.06.2025	BLAPL-4376/2025	RASHMI RANJAN	C.O.	COURT NO. 25	Order Dtd. 2025-06-26		(Seat No-6)
195	50203/2025	30.06.2025	WP (C) - 16433/2025	K.PARIDA	C.O.	COURT NO. 25		WRIT BRANCH-1	(Seat No-1)
196	50204/2025	30.06.2025	TRP (C) - 100/2020	P K NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	M.J.C.	(Seat No-6)
197	50205/2025	30.06.2025	CRLA-719/2022	SAMIR BARIK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-7)
198	50206/2025	30.06.2025	FAO-241/2018	J LENKA	C.O.	COURT NO. 5	Order Dtd. 2025-06-26	MISC. APPEAL SEC.	(Seat No-2)
199	50207/2025	30.06.2025	WP (C) - 17061/2025	P K MALLICK	C.O.	COURT NO. 5	Order Dtd. 2025-06-26	WRIT BRANCH-8	(Seat No-39)
200	50209/2025	30.06.2025	WP (C) - 17086/2025	P K MALLICK	C.O.	COURT NO. 5	Order Dtd. 2025-06-26	WRIT BRANCH-2	(Seat No-6)
201	50210/2025	30.06.2025	WP (C) - 17083/2025	P K MALLICK	C.O.	COURT NO. 5	Order Dtd. 2025-06-26	WRIT BRANCH-3	(Seat No-33)
202	50211/2025	30.06.2025	WP (C) - 17087/2025	P K MALLICK	C.O.	COURT NO. 5	Order Dtd. 2025-06-26		(Seat No-33)
203	50212/2025	30.06.2025	WP (C) - 17115/2025	P K MALLICK	C.O.	COURT NO. 5	Order Dtd. 2025-06-26		(Seat No-33)
204	50214/2025	30.06.2025	WP (C) - 17112/2025	P K MALLICK	C.O.	COURT NO. 5	Order Dtd. 2025-06-26		(Seat No-33)
205	50215/2025	30.06.2025	WP (C) - 17109/2025	P K MALLICK	C.O.	COURT NO. 5	Order Dtd. 2025-06-26	WRIT BRANCH-5	(Seat No-23)
206	50216/2025	30.06.2025	WP (C) - 15481/2025	S.K. SAHU	C.O.	COURT NO. 5	Order Dtd. 2025-06-24		(Seat No-23)
207	50218/2025	30.06.2025	WP (C) - 17105/2025	P K MALLICK	C.O.	COURT NO. 5	Order Dtd. 2025-06-26		(Seat No-23)
208	50219/2025	30.06.2025	WP (C) - 17051/2025	SUMANTA DAS	C.O.	COURT NO. 25	Order Dtd. 2025-07-07	WRIT BRANCH-2	(Seat No-6)
209	50221/2025	30.06.2025	CONTC-1957/2025	R K BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-06-26		(Seat No-6)

210	50222/2025	30.06.2025	WP (C) - 14998/2025	B.K.MAHARANA	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	WRIT BRANCH-4	(Seat No- 17)
211	50223/2025	30.06.2025	CONTC- 1956/2025	R K BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	CONTEMPT	(Seat No-5)
212	50224/2025	30.06.2025	WP (C) - 4550/2025	A.K.PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-02-17	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 123)
213	50226/2025	30.06.2025	WP (C) - 17078/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	WRIT BRANCH-3	(Seat No- 14)
214	50227/2025	30.06.2025	WP (C) - 4552/2025	A.K.PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-02-17		(Seat No- 14)
215	50228/2025	30.06.2025	WP (C) - 17076/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	WRIT BRANCH-1	(Seat No-2)
216	50229/2025	30.06.2025	WP (C) - 41042/2023	B.SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-06-23	WRIT BRANCH-6	(Seat No- 35)
217	50231/2025	30.06.2025	WP (C) - 36823/2023	S.K.BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	WRIT BRANCH-6	(Seat No- 24)
218	50232/2025	30.06.2025	WP (C) - 17164/2025	H K MOHANTA	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	WRIT BRANCH-2	(Seat No-7)
219	50233/2025	30.06.2025	WP (C) - 19910/2023	B.MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	WRIT BRANCH-3	(Seat No- 14)
220	50234/2025	30.06.2025	WP (C) - 17435/2025	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No- 12)
221	50236/2025	30.06.2025	WP (C) - 25627/2012	S.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	WRIT BRANCH-8	(Seat No- 43)
222	50237/2025	30.06.2025	WP (C) - 17121/2025	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-06-26		(Seat No- 43)
223	50238/2025	30.06.2025	WP (C) - 15388/2012	J.D.MUDULI	C.O.	COURT NO. 25	Order Dtd. 2024-02-27	WRIT BRANCH-4	(Seat No- 27)
224	50240/2025	30.06.2025	WP (C) - 3695/2012	S.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	WRIT BRANCH-5	(Seat No- 22)
225	50241/2025	30.06.2025	WP (C) - 20207/2011	B.R.SENAPATI	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	WRIT BRANCH-6	(Seat No- 26)
226	50242/2025	30.06.2025	WP (C) - 7235/2010	P.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	WRIT BRANCH-6	(Seat No- 36)
227	50243/2025	30.06.2025	WP (C) - 8868/2009	H.K.MOHANTA	C.O.	COURT NO.	Order Dtd. 2025-06-26	WRIT BRANCH-5	(Seat No-

						25			20)
228	50244/2025	30.06.2025	ABLAPL-7214/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-06-25	BAIL-1	(Seat No-2)
229	50245/2025	30.06.2025	CONTC-1942/2025	P.PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	CONTEMPT	(Seat No-5)
230	50246/2025	30.06.2025	CONTC-1944/2025	P.PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-06-26		(Seat No-5)
231	50248/2025	30.06.2025	CONTC-1945/2025	P.PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	CONTEMPT	(Seat No-5)
232	50251/2025	30.06.2025	CONTC-1954/2025	D.K.PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-06-26		(Seat No-5)
233	50253/2025	30.06.2025	CONTC-1978/2025	P.PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-06-26		(Seat No-5)
234	50255/2025	30.06.2025	MACA-638/2024	C.R.DAS	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	MISC. APPEAL SEC.	(Seat No-6)
235	50256/2025	30.06.2025	MACA-638/2024	S.DASH	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	MISC. APPEAL SEC.	(Seat No-6)
236	50257/2025	30.06.2025	MACA-344/2024	J.DEHURY	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	MISC. APPEAL SEC.	(Seat No-4)
237	50259/2025	30.06.2025	MACA-344/2024	J.DEHURY	C.O.	COURT NO. 25	Order Dtd. 2025-06-26	MISC. APPEAL SEC.	(Seat No-4)
238	50260/2025	30.06.2025	FAO-261/2025	M.R.BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-07-11	MISC. APPEAL SEC.	(Seat No-2)
239	50261/2025	30.06.2025	WP (C) - 17024/2025	SARAT DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-08		(Seat No-2)
240	50262/2025	30.06.2025	CRLREV-86/2025	SARAT DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-22		(Seat No-2)
241	50263/2025	30.06.2025	BLAPL-12673/2024	SARAT DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-26		(Seat No-2)
242	50264/2025	30.06.2025	WP (C) - 16750/2025	SARAT DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-25	WRIT BRANCH-3	(Seat No-13)
243	50265/2025	30.06.2025	WP (C) - 16802/2025	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-25	WRIT BRANCH-8	(Seat No-40)
244	50266/2025	30.06.2025	ABLAPL-7093/2025	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-08-11	BAIL-2	(Seat No-16)
245	50267/2025	30.06.2025	ABLAPL-	JADUNATH	C.O.	COURT	Order Dtd.		(Seat

			7077/2025	PRADHAN		NO. 17	2025-06-24		No- 16)
246	50268/2025	30.06.2025	ABLAPL- 7082/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No- 16)
247	50269/2025	30.06.2025	BLAPL- 1650/2025	NIRMAL KUMAR SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-2	(Seat No-7)
248	50270/2025	30.06.2025	ABLAPL- 7171/2025	DILLIP SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-7)
249	50271/2025	30.06.2025	ABLAPL- 7021/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-23		(Seat No-7)
250	50276/2025	30.06.2025	BLAPL- 11498/2024	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-7)
251	50277/2025	30.06.2025	CRLA- 654/2025	A. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-09-04		(Seat No-7)
252	50278/2025	30.06.2025	CRLMP- 372/2025	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2025-06-25		(Seat No-7)
253	50279/2025	30.06.2025	CMP- 107/2025	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-18		(Seat No-7)
254	50280/2025	30.06.2025	ABLAPL- 7294/2025	PRASANT KUMAR BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-08-13		(Seat No-7)
255	50281/2025	30.06.2025	ABLAPL- 7293/2025	PRASANT KUMAR BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-08-06		(Seat No-7)
256	50282/2025	30.06.2025	ABLAPL- 7269/2025	PRASANT KUMAR BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-26	BAIL-1	(Seat No-1)
257	50283/2025	30.06.2025	ABLAPL- 6834/2025	JYOTISH RANJAN DAS	C.O.	COURT NO. 17	Order Dtd. 2025-06-26		(Seat No-1)
258	50284/2025	30.06.2025	ABLAPL- 3613/2025	PRASANTA KUMAR BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-04-03		(Seat No-1)
259	50285/2025	30.06.2025	ABLAPL- 6116/2025	PRASANT KUMAR BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-1)
260	50286/2025	30.06.2025	ABLAPL- 7222/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-1	(Seat No-5)
261	50287/2025	30.06.2025	ABLAPL- 7231/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-08-13	BAIL-1	(Seat No-6)
262	50288/2025	30.06.2025	ABLAPL- 7217/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-1	(Seat No-1)

263	50289/2025	30.06.2025	ABLAPL-7197/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-1)
264	50290/2025	30.06.2025	BLAPL-11678/2024	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-1	(Seat No-6)
265	50291/2025	30.06.2025	BLAPL-5762/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-2	(Seat No-11)
266	50292/2025	30.06.2025	WP (C) - 17008/2025	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	WRIT BRANCH-3	(Seat No-12)
267	50293/2025	30.06.2025	WP (C) - 17125/2025	SARAT KUMAR PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-06-26	WRIT BRANCH-2	(Seat No-6)
268	50294/2025	30.06.2025	WP (C) - 17252/2025	SARAT KUMAR PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-06-26	WRIT BRANCH-6	(Seat No-35)
269	50298/2025	30.06.2025	CRLMC-2154/2025	R. K. SARANGI	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-35)
270	50299/2025	30.06.2025	WP (C) - 16962/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
271	50300/2025	30.06.2025	SA-84/1999	GR PATRA	C.O.	COURT NO. 17	Order Dtd. 2022-10-20	SECOND APPEAL	(Seat No-6)
272	50301/2025	30.06.2025	BLAPL-5720/2025	A. K. SRICHANDAN	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-6)
273	50302/2025	30.06.2025	BLAPL-5721/2025	A. K. SRICHANDAN	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	BAIL-2	(Seat No-10)
274	50303/2025	30.06.2025	BLAPL-5224/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-2	(Seat No-11)
275	50304/2025	30.06.2025	BLAPL-5728/2025	A. K. SRICHANDAN	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-2	(Seat No-18)
276	50305/2025	30.06.2025	BLAPL-5769/2025	A. K. SRICHANDAN	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-18)
277	50306/2025	30.06.2025	CRLMC-1848/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-18)
278	50307/2025	30.06.2025	CRLMC-2177/2025	K. C. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-09	CRIMINAL MISC	(Seat No-2)
279	50308/2025	30.06.2025	CONTC-553/2025	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-24		(Seat No-2)
280	50319/2025	30.06.2025	CRLREV-118/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 3	Order Dtd. 2025-07-22		(Seat No-2)

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281	50321/2025	30.06.2025	CRLMC-1593/2025	JP KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-26		(Seat No-2)
282	50322/2025	30.06.2025	BLAPL-5792/2025	BISWARANJAN DALAI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-25		(Seat No-2)
283	50323/2025	30.06.2025	ABLAPL-5678/2025	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2025-05-20		(Seat No-2)
284	50324/2025	30.06.2025	BLAPL-12002/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-2)
285	50325/2025	30.06.2025	ABLAPL-5361/2025	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2025-05-12	BAIL-2	(Seat No-11)
286	50326/2025	30.06.2025	BLAPL-1391/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-11)
287	50327/2025	30.06.2025	WP (C) - 17097/2025	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-11)
288	50328/2025	30.06.2025	CRLREV-48/2025	S. CHOUDHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-01		(Seat No-11)
289	50329/2025	30.06.2025	WP (C) - 9306/2025	JP KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-04	WRIT BRANCH-6	(Seat No-36)
290	50330/2025	30.06.2025	WP (C) - 17383/2025	P. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2025-08-19	WRIT BRANCH-6	(Seat No-26)
291	50332/2025	30.06.2025	CRLREV-99/2025	JP KAR	C.O.	COURT NO. 3	Order Dtd. 2025-06-26		(Seat No-26)
292	50333/2025	30.06.2025	CMP-744/2025	JP KAR	C.O.	COURT NO. 23	Order Dtd. 2025-08-19		(Seat No-26)
293	50334/2025	30.06.2025	ABLAPL-5363/2025	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2025-05-12		(Seat No-26)
294	50335/2025	30.06.2025	ABLAPL-6160/2025	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-26)
295	50336/2025	30.06.2025	BLAPL-5755/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-26)
296	50337/2025	30.06.2025	ABLAPL-4193/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-1	(Seat No-2)
297	50338/2025	30.06.2025	ABLAPL-5134/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-2	(Seat No-18)
298	50339/2025	30.06.2025	ABLAPL-	BINDU SAGAR	C.O.	COURT	Order Dtd.	BAIL-2	(Seat

			5095/2025	SWAIN		NO. 17	2025-06-25		No-10)
299	50340/2025	30.06.2025	ABLAPL-5091/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-10)
300	50341/2025	30.06.2025	ABLAPL-5028/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-1	(Seat No-3)
301	50343/2025	30.06.2025	ABLAPL-7175/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-3)
302	50344/2025	30.06.2025	ABLAPL-7200/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-3)
303	50345/2025	30.06.2025	ABLAPL-6163/2025	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-1	(Seat No-1)
304	50346/2025	30.06.2025	ABLAPL-7207/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-1)
305	50347/2025	30.06.2025	ABLAPL-7230/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-1)
306	50349/2025	30.06.2025	ABLAPL-7242/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-1)
307	50350/2025	30.06.2025	ABLAPL-7263/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-1	(Seat No-2)
308	50351/2025	30.06.2025	ABLAPL-7258/2025	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-2)
309	50354/2025	30.06.2025	CRLMC-2102/2025	SATYABRATA SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-26		(Seat No-2)
310	50356/2025	30.06.2025	ABLAPL-7085/2025	ANITA SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-08-06	BAIL-2	(Seat No-12)
311	50358/2025	30.06.2025	ABLAPL-2997/2025	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-12)
312	50359/2025	30.06.2025	ABLAPL-7123/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-12)
313	50360/2025	30.06.2025	ABLAPL-7127/2025	R. K. SARANGI	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-12)
314	50361/2025	30.06.2025	MACA-1045/2024	PK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-12)
315	50363/2025	30.06.2025	ABLAPL-7129/2025	R. K. SARANGI	C.O.	COURT NO. 17	Order Dtd. 2025-06-24		(Seat No-12)

316	50364/2025	30.06.2025	WP (C) - 17490/2025	M NAIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-26	WRIT BRANCH-4	(Seat No- 38)
317	50365/2025	30.06.2025	WP (C) - 14246/2025	U CHOTTARAY	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 117)
318	50366/2025	30.06.2025	WP (C) - 17265/2023	SR PANI	C.O.	COURT NO. 21	Order Dtd. 2025-06-26	WRIT BRANCH-4	(Seat No- 38)
319	50367/2025	30.06.2025	BLAPL- 13019/2024	DURGA PRASAD S.MALLICK	C.O.	COURT NO. 21	Order Dtd. 2025-06-26		(Seat No- 38)
320	50368/2025	30.06.2025	WP (C) - 34334/2020	DP DASH	C.O.	COURT NO. 21	Order Dtd. 2025-06-24	WRIT BRANCH-6	(Seat No- 24)
321	50370/2025	30.06.2025	WP (C) - 16956/2025	P.K.ROUTRAY	C.O.	COURT NO. 21	Order Dtd. 2025-06-24		(Seat No- 24)
322	50371/2025	30.06.2025	WP (C) - 15569/2025	K.N.MUDULI	C.O.	COURT NO. 20	Order Dtd. 2025-07-21		(Seat No- 24)
323	50372/2025	30.06.2025	WP (C) - 17120/2025	R C MUDULI	C.O.	COURT NO. 2 OLD		WRIT BRANCH-5	(Seat No- 23)
324	50373/2025	30.06.2025	CMP- 483/2025	P.K.DAS	C.O.	COURT NO. 8	Order Dtd. 2025-08-18		(Seat No- 23)
325	50374/2025	30.06.2025	WP (C) - 16920/2025	C SAMAL	C.O.	COURT NO. 8		WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 116)
326	50375/2025	30.06.2025	WP (C) - 16779/2025	M R ROUTRAY	C.O.	COURT NO. 8		WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 103)
327	50376/2025	30.06.2025	WP (C) - 16729/2025	M R ROUTRAY	C.O.	COURT NO. 8		WRIT BRANCH-4	(Seat No- 19)
328	50377/2025	30.06.2025	WP (C) - 16724/2025	M R ROUTRAY	C.O.	COURT NO. 8			(Seat No- 19)
329	50378/2025	30.06.2025	WP (C) - 17028/2025	T SWAIN	C.O.	COURT NO. 8			(Seat No- 19)
330	50379/2025	30.06.2025	WP (C) - 17025/2025	P.K.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-08-13		(Seat No- 19)
331	50380/2025	30.06.2025	WP (C) - 17123/2025	S K MOHANTY	C.O.	COURT NO. 23		WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 113)
332	50381/2025	30.06.2025	CRLMP- 361/2025	S.RANA	C.O.	COURT NO.	Order Dtd. 2025-06-25		(Seat No-

						23			113)
333	50382/2025	30.06.2025	WP (C) - 17046/2025	M BARAL	C.O.	COURT NO. 16		WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 119)
334	50383/2025	30.06.2025	CRLMP- 366/2025	M.R.ROUTRAY	C.O.	COURT NO. 16	Order Dtd. 2025-06-25		(Seat No- 119)
335	50384/2025	30.06.2025	WP (C) - 17473/2025	D NAYAK	C.O.	COURT NO. 16		WRIT BRANCH-5	(Seat No- 23)
336	50385/2025	30.06.2025	CRLMP- 375/2025	A.PATTANAIAK	C.O.	COURT NO. 16	Order Dtd. 2025-06-25		(Seat No- 23)
337	50386/2025	30.06.2025	CRLMP- 376/2025	J.KAMILA	C.O.	COURT NO. 16	Order Dtd. 2025-06-25		(Seat No- 23)
338	50387/2025	30.06.2025	WP (C) - 17144/2025	B BEHERA	C.O.	COURT NO. 16			(Seat No- 23)
339	50388/2025	30.06.2025	WP (C) - 17146/2025	B BEHERA	C.O.	COURT NO. 16			(Seat No- 23)
340	50389/2025	30.06.2025	CRLMP- 380/2025	L.D.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2025-06-25		(Seat No- 23)
341	50390/2025	30.06.2025	WP (C) - 17412/2025	B BEHERA	C.O.	COURT NO. 16		WRIT BRANCH-3	(Seat No- 12)
342	50391/2025	30.06.2025	CRLMP- 424/2025	K.K.NATH	C.O.	COURT NO. 16	Order Dtd. 2025-06-25		(Seat No- 12)
343	50392/2025	30.06.2025	WP (C) - 17134/2025	D P DASH	C.O.	COURT NO. 2 OLD		WRIT BRANCH-1	(Seat No-2)
344	50393/2025	30.06.2025	CRLMP- 423/2025	K.K.NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-25		(Seat No-2)
345	50394/2025	30.06.2025	WP (C) - 11531/2025	M R SAHOO	C.O.	COURT NO. 17			(Seat No-2)
346	50395/2025	30.06.2025	WP (C) - 17089/2025	M R PATI	C.O.	COURT NO. 17		WRIT BRANCH-2	(Seat No-6)
347	50396/2025	30.06.2025	CONTC- 2303/2025	J.R.KAR	C.O.	COURT NO. 17	Order Dtd. 2025-06-26		(Seat No-6)
348	50397/2025	30.06.2025	WP (C) - 17063/2025	B.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	WRIT BRANCH-1	(Seat No-4)
349	50398/2025	30.06.2025	WP (C) - 17155/2025	M R PATI	C.O.	COURT NO. 17			(Seat No-4)

350	50399/2025	30.06.2025	WP (C) - 17216/2025	M R PATI	C.O.	COURT NO. 17		WRIT BRANCH-1	(Seat No-2)
351	50400/2025	30.06.2025	WP (C) - 17081/2025	B.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	WRIT BRANCH-2	(Seat No-6)
352	50401/2025	30.06.2025	WP (C) - 16801/2025	M R ROUTRAY	C.O.	COURT NO. 17		WRIT BRANCH-6	(Seat No- 26)
353	50402/2025	30.06.2025	WP (C) - 16804/2025	D.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	WRIT BRANCH-5	(Seat No- 20)
354	50403/2025	30.06.2025	WP (C) - 15295/2025	S.GUPTA	C.O.	COURT NO. 17	Order Dtd. 2025-06-26	WRIT BRANCH-5	(Seat No- 47)
355	50404/2025	30.06.2025	WP (C) - 16793/2025	M R ROUTRAY	C.O.	COURT NO. 17		WRIT BRANCH-6	(Seat No- 26)
356	50405/2025	30.06.2025	WP (C) - 7343/2025	S.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-04-23	WRIT BRANCH-7	(Seat No- 15)
357	50406/2025	30.06.2025	CONTC- 2307/2025	J.R.KAR	C.O.	COURT NO. 17	Order Dtd. 2025-06-26	CONTEMPT	(Seat No-5)
358	50407/2025	30.06.2025	CONTC- 2301/2025	J R KAR	C.O.	COURT NO. 17		CONTEMPT	(Seat No-5)
359	50408/2025	30.06.2025	WP (C) - 16681/2025	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No- 26)
360	50409/2025	30.06.2025	CONTC- 2305/2025	J R KAR	C.O.	COURT NO. 2 OLD			(Seat No- 26)
361	50410/2025	30.06.2025	WP (C) - 17136/2025	C.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-25		(Seat No- 26)
362	50411/2025	30.06.2025	CRLMC- 2119/2025	K DAS	C.O.	COURT NO. 2 OLD			(Seat No- 26)
363	50412/2025	30.06.2025	WP (C) - 17333/2025	ASHIS KUMAR MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-08-04	WRIT BRANCH-1	(Seat No-2)
364	50413/2025	30.06.2025	CRLMC- 1805/2025	R MOHANTY	C.O.	COURT NO. 21		CRIMINAL MISC	(Seat No-1)
365	50414/2025	30.06.2025	WP (C) - 16757/2025	D.K.SAHU	C.O.	COURT NO. 21	Order Dtd. 2025-06-25	WRIT BRANCH-5	(Seat No- 32)
366	50415/2025	30.06.2025	WP (C) - 4959/2014	P C MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-06-24	WRIT BRANCH-6	(Seat No- 35)
367	50416/2025	30.06.2025	WP (C) - 17056/2025	B.BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-06-25	WRIT BRANCH-6	(Seat No- 26)

368	50417/2025	30.06.2025	CRLMP-460/2025	B BEHERA	C.O.	COURT NO. 21			(Seat No-26)
369	50418/2025	30.06.2025	CRLREV-57/2025	D.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-22		(Seat No-26)
370	50419/2025	30.06.2025	CRLMC-1202/2025	D NAYAK	C.O.	COURT NO. 15			(Seat No-26)
371	50420/2025	30.06.2025	CRLREV-273/2025	R.K.MALLICK	C.O.	COURT NO. 14	Order Dtd. 2025-07-22		(Seat No-26)
372	50421/2025	30.06.2025	CRLMP-242/2025	P.K.RATH	C.O.	COURT NO. 14	Order Dtd. 2025-06-20		(Seat No-26)
373	50422/2025	30.06.2025	TRPCRL-60/2024	D P DASH	C.O.	COURT NO. 14			(Seat No-26)
374	50424/2025	30.06.2025	WP (C) - 4384/2025	A.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-07-17		(Seat No-26)
375	50425/2025	30.06.2025	WP (C) - 17279/2025	Y..DAS	C.O.	COURT NO. 12	Order Dtd. 2025-06-26		(Seat No-26)
376	50426/2025	30.06.2025	CMP-984/2024	P K SWAIN	C.O.	COURT NO. 3 OLD			(Seat No-26)
377	50427/2025	30.06.2025	ABLAPL-7234/2025	M.K.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-25		(Seat No-26)
378	50428/2025	30.06.2025	CRLREV-299/2025	D K NAIK	C.O.	COURT NO. 3 OLD			(Seat No-26)
379	50429/2025	30.06.2025	WP (C) - 17415/2025	D.HAZRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-26		(Seat No-26)
380	50430/2025	30.06.2025	CMP-1309/2024	P.K.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-06		(Seat No-26)
381	50431/2025	30.06.2025	CRLA-609/2025	G JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 9999-12-31		(Seat No-26)
382	50432/2025	30.06.2025	CRLMC-1979/2025	G BARIK	C.O.	COURT NO. 2 OLD		CRIMINAL MISC	(Seat No-2)
383	50433/2025	30.06.2025	CRLMC-1883/2025	S SAHOO	C.O.	COURT NO. 2 OLD			(Seat No-2)
384	50434/2025	30.06.2025	WP (C) - 16806/2025	P.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-25		(Seat No-2)
385	50435/2025	30.06.2025	CRLMC-2866/2024	B SAHOO	C.O.	COURT NO. 2 OLD			(Seat No-2)

386	50436/2025	30.06.2025	WP (C) - 16798/2025	K.C.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-25		(Seat No-2)
387	50437/2025	30.06.2025	WP (C) - 17077/2025	S.P.SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-25		(Seat No-2)
388	50438/2025	30.06.2025	CRLMC- 661/2024	R MOHANTY	C.O.	COURT NO. 2 OLD		CRIMINAL MISC	(Seat No-1)
389	50439/2025	30.06.2025	WP (C) - 33018/2024	M K MOHANTY 2	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-21	WRIT BRANCH-6	(Seat No- 25)
390	50440/2025	30.06.2025	WP (C) - 17380/2025	S.BHUYAN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No- 26)
391	50441/2025	30.06.2025	CRLMC- 1054/2024	S K BISWAL	C.O.	COURT NO. 2 OLD		CRIMINAL MISC	(Seat No-6)
392	50442/2025	30.06.2025	TRP (C) - 152/2025	PRITAM KUMAR MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-07-28		(Seat No-6)
393	50443/2025	30.06.2025	WP (C) - 16803/2025	P.K.BARIK	C.O.	COURT NO. 16	Order Dtd. 2025-06-25	WRIT BRANCH-7	(Seat No- 18)
394	50444/2025	30.06.2025	CRLMC- 2118/2024	G SAHOO	C.O.	COURT NO. 16			(Seat No- 18)
395	50445/2025	30.06.2025	CRLMC- 2121/2024	G SAHOO	C.O.	COURT NO. 16			(Seat No- 18)
396	50446/2025	30.06.2025	CMP- 336/2025	B.MISHRA	C.O.	COURT NO. 3 OLD			(Seat No- 18)
397	50448/2025	30.06.2025	ABLAPL- 6831/2025	KARMA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-26		(Seat No- 18)
398	50449/2025	30.06.2025	ABLAPL- 2152/2025	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-26	BAIL-2	(Seat No- 18)
399	50450/2025	30.06.2025	CRLMC- 2122/2025	G SAHOO	C.O.	COURT NO. 3 OLD		CRIMINAL MISC	(Seat No-6)
400	50451/2025	30.06.2025	ABLAPL- 7281/2025	B.K.DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-08-12	BAIL-1	(Seat No-2)
401	50453/2025	30.06.2025	ABLAPL- 7273/2025	P.K.DEO	C.O.	COURT NO. 17	Order Dtd. 2025-06-26		(Seat No-2)
402	50454/2025	30.06.2025	CRLMC- 2220/2025	G SAHOO	C.O.	COURT NO. 17		CRIMINAL MISC	(Seat No-1)
403	50455/2025	30.06.2025	ABLAPL- 6811/2025	G.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-26		(Seat No-1)

404	50456/2025	30.06.2025	ABLAPL-4016/2025	G.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	BAIL-2	(Seat No-10)
405	50457/2025	30.06.2025	ABLAPL-2872/2025	G.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-20	BAIL-2	(Seat No-11)
406	50458/2025	30.06.2025	CRLREV-58/2025	PK PAL	C.O.	COURT NO. 17			(Seat No-11)
407	50459/2025	30.06.2025	ABLAPL-336/2025	S.BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-26		(Seat No-11)
408	50460/2025	30.06.2025	CRLREV-299/2025	J PARIDA	C.O.	COURT NO. 17			(Seat No-11)
409	50463/2025	30.06.2025	BLAPL-11561/2024	B BAISAKH	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-2	(Seat No-17)
410	50466/2025	30.06.2025	CRLMC-2141/2025	L D PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-06-26		(Seat No-17)
411	50468/2025	30.06.2025	ABLAPL-6858/2025	P K PAL	C.O.	COURT NO. 17	Order Dtd. 2025-06-20		(Seat No-17)
412	50478/2025	30.06.2025	MACA-618/2023	G JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2025-06-26	MISC. APPEAL SEC.	(Seat No-6)
413	50480/2025	30.06.2025	ABLAPL-4428/2025	T R DAS	C.O.	COURT NO. 17			(Seat No-6)
414	50484/2025	30.06.2025	CRLREV-247/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Seat No-6)
415	50485/2025	30.06.2025	WP (C) - 17466/2025	JYOTISH RANJAN DAS	C.O.	COURT NO. 17	Order Dtd. 2025-06-26	WRIT BRANCH-7	(Seat No-48)
416	50486/2025	30.06.2025	WP (C) - 17438/2025	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-06-26	WRIT BRANCH-3	(Seat No-33)
417	50487/2025	30.06.2025	CRLMC-1779/2025	RAJLAXMI BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-06-26		(Seat No-33)
418	50488/2025	30.06.2025	CRLMP-436/2025	P C DAS	C.O.	COURT NO. 17			(Seat No-33)
419	50489/2025	30.06.2025	WP (C) - 4959/2014	P.K.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-06-24	WRIT BRANCH-6	(Seat No-35)
420	50491/2025	30.06.2025	TRP (C) - 174/2025	B R SENAPATI	C.O.	COURT NO. 16			(Seat No-35)
421	50492/2025	30.06.2025	TRP (C) - 94/2025	B R SENAPATI	C.O.	COURT NO. 16			(Seat No-35)

422	50493/2025	30.06.2025	WP (C) - 16717/2025	S BEHERA	C.O.	COURT NO. 16		WRIT BRANCH-7	(Seat No- 48)
423	50495/2025	30.06.2025	CONTC- 8284/2024	P K MISHRA	C.O.	COURT NO. 16		CONTEMPT	(Seat No-4)
424	50496/2025	30.06.2025	WP (C) - 17372/2025	A K JATI	C.O.	COURT NO. 16			(Seat No-4)
425	50498/2025	30.06.2025	CRLREV- 191/2025	K C PANDA	C.O.	COURT NO. 3	Order Dtd. 9999-12-31		(Seat No-4)
426	50499/2025	30.06.2025	MACA- 841/2023	R.K.MALLICK	C.O.	COURT NO. 3	Order Dtd. 2025-06-24	MISC. APPEAL SEC.	(Seat No-7)
427	49920/2025	30.06.2025	WA- 2323/2024	RUDRA MADHAB BISWAL	GENERAL		Order Dtd. 2025-06-23		(Seat No-7)
428	49938/2025	30.06.2025	WPC (OAC) - 3120/2012	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-02-21	OA Branch	(Seat No-1)
429	49949/2025	30.06.2025	WP (C) - 40041/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-12-21	WRIT BRANCH-8	(Seat No- 41)
430	49957/2025	30.06.2025	WPC (OAC) - 833/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-03-29	OA Branch	(Seat No-1)
431	49963/2025	30.06.2025	WPC (OAC) - 4477/2012	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-02-18	OA Branch	(Seat No-1)
432	49966/2025	30.06.2025	WPC (OAC) - 869/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-10-26	OA Branch	(Seat No-1)
433	49972/2025	30.06.2025	WPC (OA) - 2169/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-05	OA Branch	(Seat No-1)
434	49976/2025	30.06.2025	WP (C) - 34403/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-12-16	WRIT BRANCH-4	(Seat No- 27)
435	49983/2025	30.06.2025	CRLMP- 626/2025	AMIYA BHUSAN DASH	GENERAL		Order Dtd. 2025-06-23		(Seat No- 27)
436	49989/2025	30.06.2025	BLAPL- 2388/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-06-26	BAIL-1	(Seat No-6)
437	50004/2025	30.06.2025	WP (C) - 12085/2018	BINOD BIHARI TRIPATHY	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 114)
438	50019/2025	30.06.2025	ABLAPL- 3724/2025	APARESH BHOI	GENERAL		Order Dtd. 2025-06-26		(Seat No- 114)
439	50028/2025	30.06.2025	ABLAPL- 3725/2025	APARESH BHOI	GENERAL		Order Dtd. 2025-06-26		(Seat No- 114)
440	50074/2025	30.06.2025	WP (C) - 17153/2025	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2025-06-26	WRIT BRANCH-3	(Seat No- 14)
441	50085/2025	30.06.2025	WP (C) - 17366/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-06-26	WRIT BRANCH (DIVISION	(Seat No- 119)

								BENCH-3)	
442	50091/2025	30.06.2025	WP (C) - 7257/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-06-26	WRIT BRANCH-6	(Seat No- 36)
443	50103/2025	30.06.2025	ABLAPL- 6739/2025	IBTEHAJ SAROSH	GENERAL		Petition With Annexures	BAIL-2	(Seat No-9)
444	50123/2025	30.06.2025	MACA- 993/2019	JEEVANJYOTI MOHANTY	GENERAL		Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Seat No-4)
445	50128/2025	30.06.2025	WP (C) - 8541/2019	SAMBIT PANIGRAHI	GENERAL		Entire Brief	WRIT BRANCH-7	(Seat No- 18)
446	50137/2025	30.06.2025	BLAPL- 5735/2025	SWETAMBARA PUROHIT	GENERAL		Order Dtd. 2025-06-25	BAIL-1	(Seat No-1)
447	50139/2025	30.06.2025	CONTC- 8176/2023	MANAS PATI	GENERAL		Order Dtd. 2025-06-25	CONTEMPT	(Seat No-5)
448	50140/2025	30.06.2025	WP (C) - 585/2020	MANAS PATI	GENERAL		Order Dtd. 2025-06-25	WRIT BRANCH-5	(Seat No- 32)
449	50141/2025	30.06.2025	WP (C) - 588/2020	MANAS PATI	GENERAL		Order Dtd. 2025-06-25	WRIT BRANCH-5	(Seat No- 32)
450	50143/2025	30.06.2025	ABLAPL- 4653/2018	AJAYA KUMAR DAS	GENERAL		Order Dtd. 2018-04-12		(Seat No- 32)
451	50150/2025	30.06.2025	ABLAPL- 4649/2018	RAJU PRADHAN	GENERAL		Order Dtd. 2018-04-12		(Seat No- 32)
452	50156/2025	30.06.2025	CONTC- 5522/2024	KABITA PATRA	GENERAL		Order Dtd. 2025-06-24		(Seat No- 32)
453	50170/2025	30.06.2025	WP (C) - 1751/2023	SUBHANKAR PRUSTY	GENERAL		Entire Document	WRIT BRANCH-5	(Seat No- 47)
454	50181/2025	30.06.2025	MACA- 949/2024	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2025-04-07		(Seat No- 47)
455	50201/2025	30.06.2025	MACA- 1142/2024	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2025-05-01		(Seat No- 47)
456	50208/2025	30.06.2025	CRLMP- 399/2025	BISWARANJAN DALAI	GENERAL		Order Dtd. 2025-06-26		(Seat No- 47)
457	50213/2025	30.06.2025	ABLAPL- 4036/2025	MANORANJAN DAS	GENERAL		Order Dtd. 2025-06-24		(Seat No- 47)
458	50217/2025	30.06.2025	ABLAPL- 4411/2025	JASPREET KAUR	GENERAL		Order Dtd. 2025-06-26		(Seat No- 47)
459	50220/2025	30.06.2025	TRP (C) - 364/2024	CHIRANJEEV BIDYABHUSHAN	GENERAL		Order Dtd. 2025-06-26		(Seat No- 47)

460	50225/2025	30.06.2025	CRLMC-2029/2025	BASUDEV BARIK	GENERAL		Final Order		(Seat No-47)
461	50230/2025	30.06.2025	OJC-3397/2000	SANJAYA KUMAR DAS	GENERAL		Judgement Dtd. 2007-06-18		(Seat No-47)
462	50235/2025	30.06.2025	ABLAPL-7063/2025	RABI SHANKAR MISHRA	GENERAL		Order Dtd. 2025-06-24	BAIL-2	(Seat No-9)
463	50239/2025	30.06.2025	ABLAPL-7941/2023	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2025-06-23	BAIL-1	(Seat No-6)
464	50247/2025	30.06.2025	WP (C) - 39065/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-05	WRIT BRANCH-7	(Seat No-55)
465	50249/2025	30.06.2025	WP (C) - 1457/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-01-25	WRIT BRANCH-1	(Seat No-31)
466	50250/2025	30.06.2025	WP (C) - 2409/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-30	WRIT BRANCH-5	(Seat No-21)
467	50252/2025	30.06.2025	WP (C) - 39039/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-18	WRIT BRANCH-7	(Seat No-55)
468	50254/2025	30.06.2025	WP (C) - 2751/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-30	WRIT BRANCH-1	(Seat No-1)
469	50258/2025	30.06.2025	CMPAT-4/2002	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-05-05		(Seat No-1)
470	50342/2025	30.06.2025	WPC (OAC) - 579/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-05-10	OA Branch	(Seat No-1)
471	50348/2025	30.06.2025	WPC (OAC) - 1522/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-08-05	OA Branch	(Seat No-1)
472	50352/2025	30.06.2025	CRLMP-345/2025	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-06-24		(Seat No-1)
473	50353/2025	30.06.2025	CRLMC-1171/2021	PRADEEP KUMAR SAHOO	GENERAL		Order Dtd. 2025-06-24	CRIMINAL MISC	(Seat No-5)
474	50357/2025	30.06.2025	WPC (OA) - 357/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-01-05	OA Branch	(Seat No-1)
475	50362/2025	30.06.2025	RFA-41/2012	SANDEEP KUMAR SAHU	GENERAL		Order Dtd. 2020-12-22	FIRST APPEAL	(Seat No-5)
476	50423/2025	30.06.2025	WP (C) - 11365/2016	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2019-12-17	WRIT BRANCH-2	(Seat No-9)
477	50462/2025	30.06.2025	WPC (OA) - 422/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-05-11	OA Branch	(Seat No-1)
478	50467/2025	30.06.2025	WP (C) - 1186/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-09-30	WRIT BRANCH-3	(Seat No-13)
479	50469/2025	30.06.2025	TRP (C) - 172/2025	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-06-30		(Seat No-13)
480	50470/2025	30.06.2025	MACA-268/2025	SAMAR KESHARI MOHAPATRA	GENERAL		Order Dtd. 2025-03-08		(Seat No-13)
481	50471/2025	30.06.2025	WPC (OAC) -	MANOJ KUMAR	GENERAL		Order Dtd.	OA Branch	(Seat

			3795/2017	RANA			2022-08-25		No-1)
482	50472/2025	30.06.2025	WPC (OA) - 1589/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-11-29	OA Branch	(Seat No-1)
483	50473/2025	30.06.2025	WP (C) - 10706/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-04-12	WRIT BRANCH-2	(Seat No-6)
484	50474/2025	30.06.2025	WP (C) - 11759/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-04-18	WRIT BRANCH-8	(Seat No- 40)
485	50475/2025	30.06.2025	WP (C) - 16927/2022	DEBIDUTTA MOHAPATRA	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 105)
486	50476/2025	30.06.2025	WP (C) - 16116/2021	B K DAS	GENERAL		Order Dtd. 2022-04-26	WRIT BRANCH-6	(Seat No- 26)
487	50477/2025	30.06.2025	ABLAPL- 4378/2025	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2025-06-26	BAIL-1	(Seat No-3)
488	50479/2025	30.06.2025	WPC (OAC) - 3701/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-08-25	OA Branch	(Seat No-1)
489	50481/2025	30.06.2025	WP (C) - 925/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-01-17	WRIT BRANCH-2	(Seat No-9)
490	50482/2025	30.06.2025	WPC (OA) - 3255/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-15	OA Branch	(Seat No-1)
491	50483/2025	30.06.2025	WPC (OAC) - 2202/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-08-25	OA Branch	(Seat No-1)
492	49978/2025	30.06.2025	ABLAPL- 10346/2024	S P NAYAK	GENERAL		Order Dtd. 2024-09-25	BAIL-1	(Seat No-3)
493	49982/2025	30.06.2025	ABLAPL- 6654/2025	ULLASH DAS	GENERAL		Order Dtd. 2025-06-19		(Seat No-3)
494	49988/2025	30.06.2025	ABLAPL- 9842/2022	P BEHERA	GENERAL			BAIL-2	(Seat No- 11)
495	49991/2025	30.06.2025	CONTC- 108/2022	A K JENA	GENERAL			CONTEMPT	(Seat No-1)
496	49996/2025	30.06.2025	WP (C) - 33235/2021	A K JENA	GENERAL			WRIT BRANCH-1	(Seat No- 31)
497	50001/2025	30.06.2025	RSA- 76/2007	B BEHERA	GENERAL				(Seat No- 31)
498	50003/2025	30.06.2025	RSA- 76/2007	B BEHERA	GENERAL				(Seat No- 31)
499	50006/2025	30.06.2025	RSA- 76/2007	B BEHERA	GENERAL				(Seat No- 31)
500	50010/2025	30.06.2025	WP (C) - 13203/2020	G C BARIK	GENERAL			WRIT BRANCH-3	(Seat No- 28)
501	50011/2025	30.06.2025	WP (C) - 13203/2020	G C BARIK	GENERAL			WRIT BRANCH-3	(Seat No- 28)

502	50015/2025	30.06.2025	MACA-40/2012	R B MISHRA	GENERAL			MISC. APPEAL SEC.	(Seat No-1)
503	50023/2025	30.06.2025	FAO-736/2020	H K BHOL	GENERAL			MISC. APPEAL SEC.	(Seat No-9)
504	50032/2025	30.06.2025	RFA-139/2007	D K BEHERA	GENERAL				(Seat No-9)
505	50036/2025	30.06.2025	WP (C) - 7622/2008	B DAS	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No-116)
506	50037/2025	30.06.2025	WP (C) - 19427/2019	N JENA	GENERAL			WRIT BRANCH-7	(Seat No-48)
507	50039/2025	30.06.2025	WP (C) - 1220/2005	M K DASH	GENERAL				(Seat No-48)
508	50042/2025	30.06.2025	WA-3496/2024	P PRADHAN	GENERAL				(Seat No-48)
509	50045/2025	30.06.2025	WP (C) - 15999/2014	P C CHHICHANI	GENERAL			WRIT BRANCH-2	(Seat No-9)
510	50047/2025	30.06.2025	WPC (OAC) - 699/2018	D NAYAK	GENERAL			OA Branch	(Seat No-1)
511	50051/2025	30.06.2025	RPFAM-55/2013	T SETHI	GENERAL			FIRST APPEAL	(Seat No-4)
512	50053/2025	30.06.2025	LAA-49/2016	J LENKA	GENERAL			FIRST APPEAL	(Seat No-2)
513	50054/2025	30.06.2025	FAO-338/2022	J LENKA	GENERAL			MISC. APPEAL SEC.	(Seat No-2)
514	50056/2025	30.06.2025	FAO-735/2020	J LENKA	GENERAL			MISC. APPEAL SEC.	(Seat No-9)
515	50057/2025	30.06.2025	FAO-737/2020	J LENKA	GENERAL			MISC. APPEAL SEC.	(Seat No-9)
516	50059/2025	30.06.2025	FAO-740/2020	J LENKA	GENERAL			MISC. APPEAL SEC.	(Seat No-9)
517	50060/2025	30.06.2025	FAO-741/2020	J LENKA	GENERAL			MISC. APPEAL SEC.	(Seat No-9)
518	50063/2025	30.06.2025	FAO-742/2020	J LENKA	GENERAL			MISC. APPEAL SEC.	(Seat No-9)
519	50065/2025	30.06.2025	FAO-743/2020	J LENKA	GENERAL			MISC. APPEAL SEC.	(Seat No-9)
520	50067/2025	30.06.2025	FAO-744/2020	J LENKA	GENERAL			MISC. APPEAL SEC.	(Seat No-9)

521	50068/2025	30.06.2025	FAO-747/2020	J LENKA	GENERAL			MISC. APPEAL SEC.	(Seat No-9)
522	50070/2025	30.06.2025	FAO-748/2020	J LENKA	GENERAL			MISC. APPEAL SEC.	(Seat No-9)
523	50073/2025	30.06.2025	FAO-749/2020	J LENKA	GENERAL			MISC. APPEAL SEC.	(Seat No-9)
524	50076/2025	30.06.2025	LAA-50/2016	J LENKA	GENERAL			FIRST APPEAL	(Seat No-2)
525	50078/2025	30.06.2025	RVWPET-323/2019	S R OJHA	GENERAL			CIVIL REVISION	(Seat No-2)
526	50081/2025	30.06.2025	WP (C) - 1961/2012	P K JENA	GENERAL				(Seat No-2)
527	50082/2025	30.06.2025	WP (C) - 7249/2011	P K JENA	GENERAL				(Seat No-2)
528	50086/2025	30.06.2025	WP (C) - 42775/2023	S K MOHARANA	GENERAL			WRIT BRANCH-8	(Seat No-43)
529	50090/2025	30.06.2025	ABLAPL-7256/2025	DEBABRATA DASH	GENERAL		Order Dtd. 2025-08-12		(Seat No-43)
530	50136/2025	30.06.2025	ABLAPL-7017/2025	BALARAM SINGH	GENERAL		Order Dtd. 2025-06-23		(Seat No-43)
531	50138/2025	30.06.2025	WP (C) - 16188/2025	S K DAS	GENERAL			WRIT BRANCH-5	(Seat No-32)
532	50148/2025	30.06.2025	WP (C) - 15518/2025	S SAMAL	GENERAL			WRIT BRANCH-1	(Seat No-1)
533	50149/2025	30.06.2025	WP (C) - 15532/2025	S SAMAL	GENERAL				(Seat No-1)
534	50151/2025	30.06.2025	WP (C) - 15528/2025	S SAMAL	GENERAL			WRIT BRANCH-5	(Seat No-47)
535	50152/2025	30.06.2025	WP (C) - 15517/2025	S SAMAL	GENERAL			WRIT BRANCH-7	(Seat No-44)
536	50153/2025	30.06.2025	WP (C) - 15561/2025	S SAMAL	GENERAL			WRIT BRANCH-2	(Seat No-6)
537	50154/2025	30.06.2025	WP (C) - 16933/2025	P BEHERA	GENERAL				(Seat No-6)
538	50155/2025	30.06.2025	WP (C) - 10569/2025	P BEHERA	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
539	50157/2025	30.06.2025	WP (C) - 5454/2025	TAPAS	GENERAL			WRIT BRANCH-3	(Seat No-14)
540	50158/2025	30.06.2025	WP (C) - 15892/2025	B DASH	GENERAL			WRIT BRANCH-5	(Seat No-22)

541	50160/2025	30.06.2025	WP (C) - 15457/2025	S N SHARMA	GENERAL			WRIT BRANCH-1	(Seat No-1)
542	50162/2025	30.06.2025	WP (C) - 14565/2025	G K NANDA	GENERAL			WRIT BRANCH-2	(Seat No- 45)
543	50164/2025	30.06.2025	WP (C) - 14587/2025	G K NANDA	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
544	50166/2025	30.06.2025	WP (C) - 14590/2025	G K NANDA	GENERAL			WRIT BRANCH-8	(Seat No- 43)
545	50168/2025	30.06.2025	CRLMP- 207/2025	B K NAYAK	GENERAL				(Seat No- 43)
546	50169/2025	30.06.2025	CRLMP- 52/2025	R K ROUSTRAY	GENERAL				(Seat No- 43)
547	50171/2025	30.06.2025	CONTC- 2455/2025	G K NANDA	GENERAL				(Seat No- 43)
548	50172/2025	30.06.2025	CONTC- 2456/2025	G K NANDA	GENERAL				(Seat No- 43)
549	50173/2025	30.06.2025	MATA- 41/2025	A K MISHRA	GENERAL				(Seat No- 43)
550	50174/2025	30.06.2025	CRLMC- 1962/2025	S N MISHRA	GENERAL			CRIMINAL MISC	(Seat No-1)
551	50175/2025	30.06.2025	WP (C) - 32769/2024	Y DAS	GENERAL			WRIT BRANCH-3	(Seat No- 12)
552	50176/2025	30.06.2025	WP (C) - 25331/2024	P K MOHANTY	GENERAL				(Seat No- 12)
553	50177/2025	30.06.2025	WP (C) - 20953/2024	D BISWAL	GENERAL				(Seat No- 12)
554	50272/2025	30.06.2025	ABLAPL- 7212/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2025-06-25		(Seat No- 12)
555	50273/2025	30.06.2025	ABLAPL- 7173/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2025-06-24		(Seat No- 12)
556	50274/2025	30.06.2025	ABLAPL- 7165/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2025-06-24		(Seat No- 12)
557	50275/2025	30.06.2025	ABLAPL- 7163/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2025-06-24	BAIL-1	(Seat No-2)
558	50295/2025	30.06.2025	WP (C) - 16962/2025	SURENDRA DAS	GENERAL		Order Dtd. 2025-06-24	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 114)

559	50296/2025	30.06.2025	BLAPL-4815/2025	SURENDRA DAS	GENERAL		Order Dtd. 2025-06-25		(Seat No-114)
560	50297/2025	30.06.2025	TRPCRL-90/2024	ASHOK KUMAR SARANGI	GENERAL		Order Dtd. 2025-07-07		(Seat No-114)
561	50309/2025	30.06.2025	WP (C) - 16746/2025	SEJAL NAYAK	GENERAL		Order Dtd. 2025-06-26	WRIT BRANCH-1	(Seat No-2)
562	50310/2025	30.06.2025	ABLAPL-7193/2025	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-08-13	BAIL-1	(Seat No-3)
563	50311/2025	30.06.2025	WP (C) - 29248/2024	SRIKANT KUMAR BARIK	GENERAL		Order Dtd. 2025-06-26		(Seat No-3)
564	50312/2025	30.06.2025	ABLAPL-7218/2025	SRIKANT KUMAR BARIK	GENERAL		Order Dtd. 2025-08-13	BAIL-1	(Seat No-3)
565	50313/2025	30.06.2025	WP (C) - 16208/2025	JEEBAN JYOTI PRADHAN	GENERAL		Order Dtd. 2025-06-26		(Seat No-3)
566	50314/2025	30.06.2025	ABLAPL-7283/2025	JEEBAN JYOTI PRADHAN	GENERAL		Order Dtd. 2025-06-26		(Seat No-3)
567	50315/2025	30.06.2025	ABLAPL-7280/2025	JEEBAN JYOTI PRADHAN	GENERAL		Order Dtd. 2025-06-26	BAIL-1	(Seat No-3)
568	50316/2025	30.06.2025	ABLAPL-8707/2024	D. D. NAIK	GENERAL		Order Dtd. 2025-06-26		(Seat No-3)
569	50317/2025	30.06.2025	ABLAPL-7043/2025	D. D. NAIK	GENERAL		Order Dtd. 2025-06-23	BAIL-1	(Seat No-1)
570	50318/2025	30.06.2025	ABLAPL-7255/2025	PRASANTA KUMAR ROUTRAY	GENERAL		Order Dtd. 2025-06-25	BAIL-1	(Seat No-6)
571	50320/2025	30.06.2025	ABLAPL-7051/2025	P. R. SWAIN	GENERAL		Order Dtd. 2025-06-24		(Seat No-6)
572	50331/2025	30.06.2025	ABLAPL-3357/2025	P. K. BEHERA	GENERAL		Order Dtd. 2025-06-24	BAIL-1	(Seat No-15)
573	50355/2025	30.06.2025	ABLAPL-7090/2025	B. N. SAHU	GENERAL		Order Dtd. 2025-06-24		(Seat No-15)
574	50369/2025	30.06.2025	WP (C) - 10280/2025	A. K. RAY	GENERAL		Order Dtd. 2025-06-25	WRIT BRANCH-1	(Seat No-30)
575	50447/2025	30.06.2025	WA-3501/2024	P PRADHAN	GENERAL		Order Dtd. 2025-02-25		(Seat No-30)
576	50452/2025	30.06.2025	WA-15/2025	P PRADHAN	GENERAL		Order Dtd. 2025-02-25		(Seat No-30)
577	50461/2025	30.06.2025	WP (C) - 13107/2005	D MOHAPATRA	GENERAL				(Seat No-30)
578	50464/2025	30.06.2025	CRLMC-3553/2023	B SWAIN	GENERAL			CRIMINAL MISC	(Seat No-2)
579	50465/2025	30.06.2025	CRLMC-3553/2023	B SWAIN	GENERAL			CRIMINAL MISC	(Seat No-2)
580	50490/2025	30.06.2025	BLAPL-4410/2025	N SAHOO	GENERAL			BAIL-2	(Seat No-7)

581	50494/2025	30.06.2025	CRLMC-3693/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2024-10-05		(Seat No-7)
582	50497/2025	30.06.2025	CRLMC-2167/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-06-24		(Seat No-7)

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